

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 14th November, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 322/2014	Manish Sharma & Ors. Vs. State of M.P. & 4 Ors.	Mr. Kapil Mehra Adv.	
2.	Original Application No. 335/2014	Ram Sumiran Gupta Vs. State of M.P. & 6 Ors.	Mr. Kamlesh Divedi Adv.	
3.	Original Application No. 336/2014	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv.	
FOR HEARING				
4.	Original Application No. 148/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. For R- Ms. Parul Bhadoria Adv. For R-MPPCB Mr. Dileep Pandey Adv. R-7 Mr. Asif Warsi Adv. For R-9	
5.	Original Application No. 314/2014	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv.	
6.	Original Application No. 160/2014 (CZ)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2	
7.	Original Application No. 40/2014	Lakhan Singh Dhurve Vs. State of M.P. & 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	

FOR COMPLIANCE				
8.	Original Application No. 28/2014	Neeraj Chourasiya Vs. State of M.P.& 4 Ors.	Mr. Vijay Shahani Adv. for Petitioner Mr. Ramesh Saboo- for R-6	
ON DEFAULT				
9.	Original Application No. 57/2014 (WP 1024/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
10.	Original Application No. 58/2014 (WP 1023/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
11.	Original Application No. 59/2014 (WP 1025/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
12.	Original Application No. 60/2014 (WP 1026/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
13.	Original Application No. 61/2014 (WP 1027/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
14.	Original Application No. 62/2014 (WP 1028/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
15.	Original Application No. 63/2014 (WP 1029/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
16.	Original Application No. 64/2014 (WP 1030/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
17.	Original Application No. 65/2014 (WP 1031/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
18.	Original Application No. 66/2014 (WP 1032/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
19.	Original Application No. 67/2014 (WP 1033/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
20.	Original Application No. 68/2014 (WP 1034/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	

21.	Original Application No. 69/2014 (WP 1035/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
22.	Original Application No. 70/2014 (WP 1036/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
23.	Original Application No. 71/2014 (WP 1037/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
24.	Original Application No. 72/2014 (WP 1038/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
25.	Original Application No. 73/2014 (WP 1039/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
26.	Original Application No. 74/2014 (WP 1040/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
27.	Original Application No. 75/2014 (WP 1041/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
28.	Original Application No. 76/2014 (WP 1042/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
29.	Original Application No. 77/2014 (WP 1043/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
30.	Original Application No. 78/2014 (WP 1044/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
31.	Original Application No. 79/2014 (WP 1045/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
32.	Original Application No. 80/2014 (WP 1046/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
33.	Original Application No. 81/2014 (WP 1047/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
34.	Original Application No. 82/2014 (WP 1048/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	

35.	Original Application No. 83/2014 (WP 657/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
36.	Original Application No. 85/2014 (WP 10068/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
37.	Original Application No. 104/2014 (WP 10042/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	
38.	Original Application No. 105/2014 (WP 66/2009)	R.R.V.U.N Ltd. Vs. Cess Appellate Committee	Mr. Virendra Lodha ,Sr. Adv.	